

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WINSOME YARNS LTD.: Corrigendum

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with CIN/ LLP No.	Name – Winsome Yarns Limited CIN - L17115CH1990PLC010566
2	Address of the registered office	Basement SCO No. 13-14-15, Sector- 34A, Chandigarh - 160022
3	URL of website	www.winsomeyarns.com
4	Details of place where majority offixed assets are located	Plant 1: Winsome Yarns Ltd. Derabassi Works: Vill Kurawala, Barwala Road Derabassi, Dist. Patiala (Punjab), India Plant 2: Winsome Knitwear Works: B-58, Phase VII Industrial Area, Mohali, Punjab, India,160059 Hydro Power Plants 5 mini hydro Power Plants in Ludhiana
5	Installed capacity of main products/ services	Information can be sought by sending request at winsome@primusresolutions.in or sanjay@sgaindia.in
6	Quantity and value of main products/ services sold in last financial year	Information can be sought by sending request at winsome@primusresolutions.in or sanjay@sgaindia.in
7	Number of employees/ workmen	No of employees-124 No of Workmen-294
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending request winsome@primusresolutions.in or sanjay@sgaindia.in . Audited Financial Statements are available at www.winsomeyarns.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending request winsome@primusresolutions.in or sanjay@sgaindia.in
10	Last date for receipt of expression of interest	March 11 th , 2024 till 2pm
11	Date of issue of provisional list of prospective resolution applicants	March 16 th , 2024
12	Last date for submission of objections to provisional list	March 21 st , 2024
13	Date of issue of final list of prospective	March 31 st , 2024

	resolution applicants	
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	March 31 st , 2024**
15	Last date for submission of resolution plans	April 30 th , 2024**
16	Process email id to submit EOI	winsome@primusresolutions.in




Sanjay Gupta

**Interim Resolution Professional
Winsome Yarns Ltd**

IBBI Reg. No.: IBBI/PA-002/IP-N00982-C01/2017-2018/10354

Date: March 6th 2024

Place: New Delhi